

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 114
CP (IB) No. 178/Chd/Pb/2022

IN THE MATTER OF:

Leader Cycles Ltd.

...

Petitioner

Versus

ROC, Punjab and Chandigarh

...

Respondent

Under Section: 59(7), IBC 2016

Order delivered on 06.05.2024

Due to paucity of time, the matter could not be taken up today,
hence adjourned to 10.06.2024.

Sd/-

Court Officer